

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 304
IB-472/ND/2023
New IA-1589/2024

IN THE MATTER OF:

Mr. Mujahid

... **Applicant/Petitioner**

Versus

U P Bone Mills Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Vikas Jadon proxy for Adv Bhupinder Khurana
in IA-1589/2024

For the RP : Mr. I. P. S. Oberoi

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1589/2024: Issue notice. Ld. Counsel entered who appearance on behalf of the RP accepts notice. As prayed by him one-week time is granted for filing the reply.

List the matter on 30.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)